

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/125/2017  
NAME OF THE PETITIONER : SMI AUTO INDIA PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B.	Sarith babu for RoC.	Counsel for Respondent	B. Sarith
A.	Kalyana Subramanian for Petitioner	COUNSEL FOR PETITIONER	A. Kalyana

**ORDER**

Counsel for the Applicant present. Counsel for RoC present. It has been submitted by the Counsel for the RoC that the report has already been filed and prayed for time to make final submissions. At request, time is enlarged. Put up on **27.11.2017 at 10.30 A.M.**

-Sd/-  
MEMBER (TECHNICAL)  
ghk

-Sd/-  
MEMBER (JUDICIAL)